

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 20.11.2019 (WEDNESDAY)

COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 264 of 2019	Priya Fabricator Pvt Ltd. Vs. The Registrar of Companies, Pune.	Anirban Tripathy	Kamal Kant Jha Prabhakar Thakur
2.	Comp. App. (AT) No. 293 of 2019	Brillio Technologies Pvt Ltd. Vs. Registrar of Companies & Anr.	Aaryan Sharma	

For Hearing

3.	Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shivshankar-R1&R2
4.	Comp. App. (AT) No. 01 of 2019	Bridge E-Solutions Pvt. Ltd. & Ors. Vs. Bridge Solutions Group Inc.	Pankaj Jain	Ashim Sood
5.	Comp. App. (AT) No. 41 of 2019	Hind Dyes Manufacturing Company Pvt Ltd & Ors. Vs. Kanji Bhanji Shah & Anr.	Abhinav Aggarwal	V. Elanchezhiyan
6.	Comp. App. (AT) No. 188 of 2019	Deorao Shriram Kalkar & Anr. Vs. Registrar of Companies,Pune	Yogita Bhatia	Ramesh
7.	Restoration Application No.14 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors. With	Nikita	Mithun Verghis
8.	Contempt Case (AT) No.18 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors.	Nikita	Mithun Verghis

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By Order
-sd/-

Registrar